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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 73/(RE-2010)/2009-2014
NEW DELHI: DATED: 23/08/2011

Subject:- Amendments in SION No. H-3 of Plastic Product Group.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, the following amendments are made in the Handbook of Procedure, Vol. II (as stated in paragraph 1.1 of Vol.I):

2. In SION No. H-3 of Plastic Product Group (Product Code H), the following amendments are carried out:

(A) The description of Export Product is amended to read as under:

Export Product	Qty.
Briefcases or Suitcases or Beautycases of all sizes (with or without aluminium frame) made up of either ABS or Poly Carbonate	1 No.

(B) In the list of Import Items, a new entry has been added, at Sr. No. 20, as under:

Import Item	Qty.
20. Poly Carbonate Moulding Powder/Granules	1.05 kg/kg content in export product

There is no change in rest of the Import Items (either in description or in quantity permitted).

Effect of amendment:

There has been advancement in the technology in the field of manufacture of 'Briefcases/Suitcases/Beautycases'. Due to advancement in the technology, the Poly Carbonate (PC) is being used in place of ABS/other polymers, to provide higher impact strength. These amendments enable import of required raw materials for exports of 'Briefcases/Suitcases/Beautycases' made up of Poly Carbonate.

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